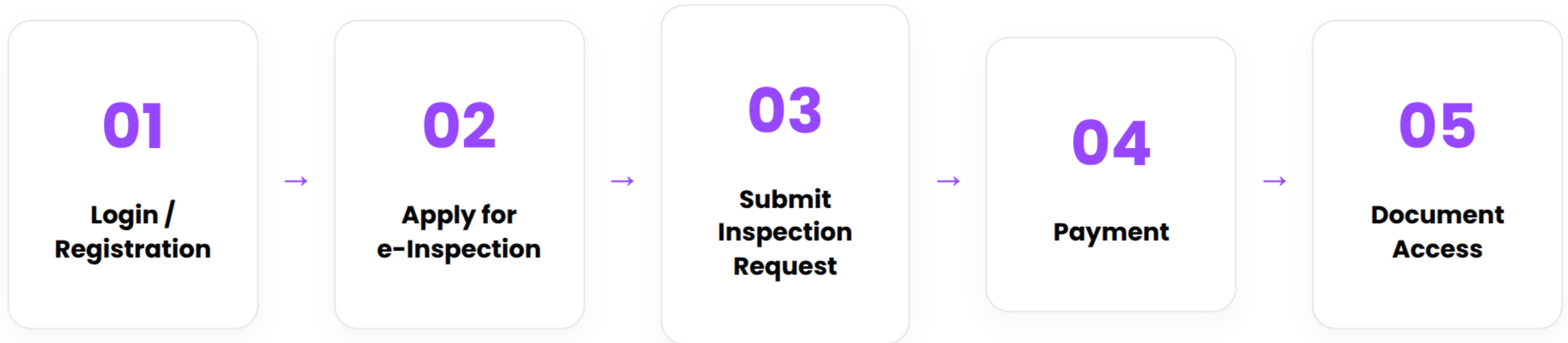


E-Inspection Workflow

Five stages from login to document access.



01

APPLICANT ACTION

Login / Registration

Log in to the eFiling portal using existing credentials. If not registered, complete registration and log in using the credentials received via email.

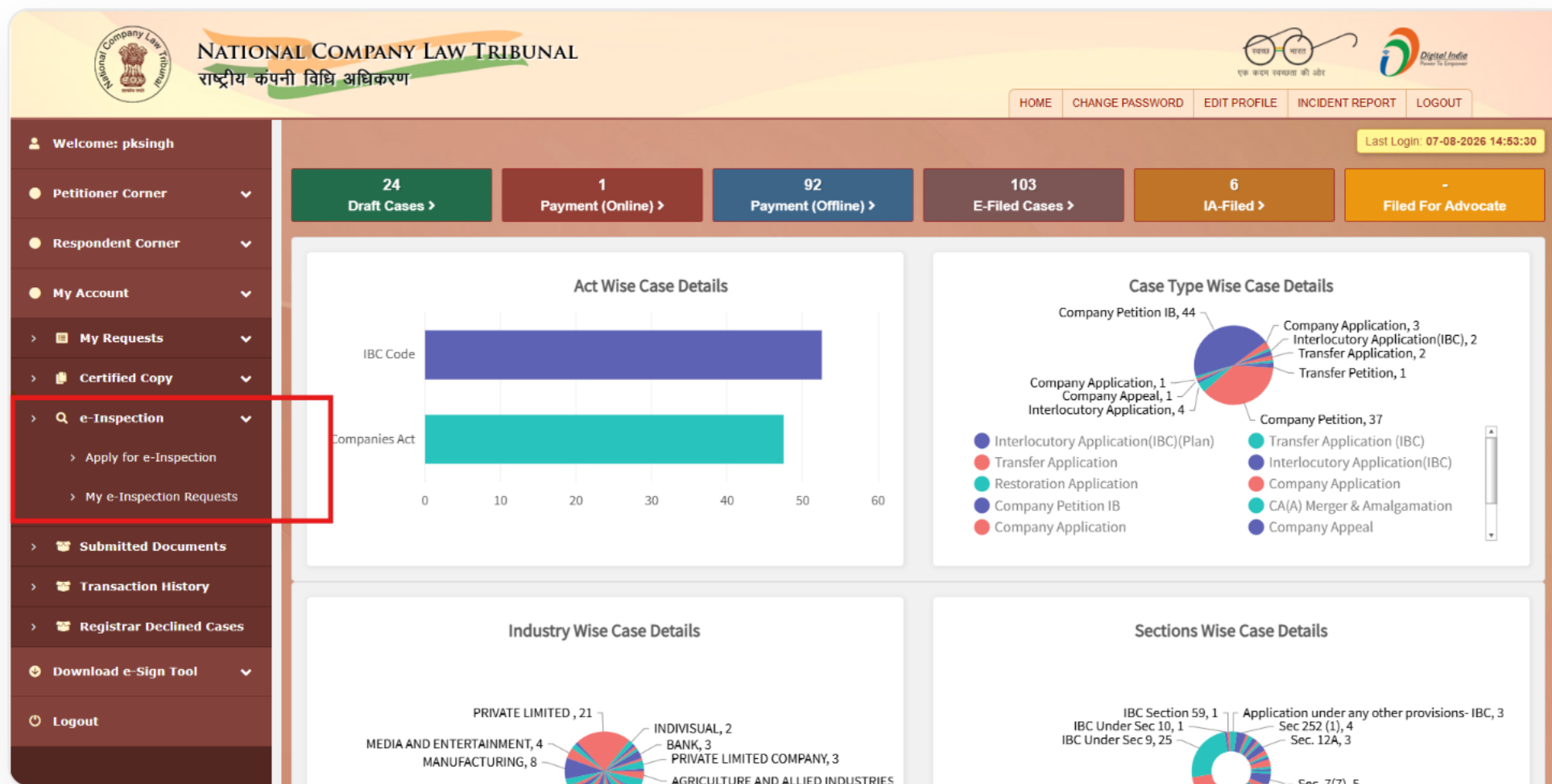
The screenshot displays the NCLT eFiling portal interface. At the top, the header includes the NCLT logo, the text "National Company Law Tribunal" with its Hindi equivalent "राष्ट्रीय कंपनी विधि अधिकरण", and the note "Established under the Companies Act, 2013". To the right of the header are icons for "सर्वोपयोगी न्याय" (Most Beneficial Justice) and "Digital India" with the tagline "Power To Empower". Below the header is a navigation bar with "REGISTER", "CASE HISTORY", and "HELP CENTER" links. The main content area features a background image of a golden scale of justice and a wooden gavel. On the left, it says "Welcome to National Company Law Tribunal". On the right, there is a login form with fields for "Username" and "Password", a CAPTCHA image showing "Z9oRqX", and a "LOGIN" button. Below the login button are links for "Forgot your password?" and "Unlock your account".

02

APPLICANT ACTION

Apply for e-Inspection

My Account → My Requests → e-Inspection → Apply for e-Inspection



03

APPLICANT ACTION

Submit Inspection Request

SELECT PARTY TYPE & DOCUMENTS

1 Select the Party Type and search for the case.

Case Type:*	Company Petition IB(IBC) ▼	Case No:*	100	Location*	National Cc ▼	Case Year:*	2023 ▼
Search							

2 Select the required document(s).

Case Type:*	Company Petition IB(IBC) ▼	Case No:*	100	Location*	National Cc ▼	Case Year:*	2023 ▼
Search							
CASE & APPLICANT DETAILS							
Case Number	100/Company Petition IB/2023						
Case Title	CORREO MARKETINGS PVT. LTD. Vs. ELEGANT I T SOLUTIONS PVT LTD						
Filing Number	0710102013282023						
Case Status	DISPOSED						
Applicant Role	Petition/Application/Appeal						
Association Status	Affidavits						
	Reply						
	Affidavits						
	Vakaltnama						
	Order-NCLT						
FORM NO. 8 - APPLICATION FOR INSPECTION							
Document(s) Required *							

03 .

APPLICANT ACTION

Enter Reason, Upload & Submit

Enter the reason for inspection, upload supporting documents (if applicable), and submit the request.

FORM NO. 8 - APPLICATION FOR INSPECTION OF RECORD

Document(s) Required *

Petition/Application/Appeal

Order-NCLT

Reason for Inspection *

Inspection

Supporting Document *

Choose File

01_Petition_001_1780679121835.pdf

☒ I hereby declare that the information furnished above is true and correct.

Proceed

Enter reason & upload

List of Uploaded Documents

Filing No. 0710102013282023 | Case No. 100

Sr. No	Filing No.	Original File Name	Date of Filing	No. of Pages
☐	0710102013282023	INTERIM-ORDER-2023-03-28	2023-04-13 08:58:12	0
☐	0710102013282023	INTERIM-ORDER-2023-05-09	2023-05-23 10:11:53	0
☐	0710102013282023	INTERIM-ORDER-2023-08-24	2023-09-05 08:13:59	0
☐	0710102013282023	INTERIM-ORDER-2023-07-12	2023-07-17 07:09:21	0
☐	0710102013282023	INTERIM-ORDER-2023-09-13	2023-09-25 06:04:40	0
☐	0710102013282023	INTERIM-ORDER-2023-02-21	2023-02-23 09:35:29	0
☐	0710102013282023	CP-IB- 2023-ELEGANT-IT.pdf	2023-02-10	106
☐	0710102013282023	INTERIM-ORDER-2023-08-04	2023-08-09 06:24:30	0
☐	0710102013282023	INTERIM-ORDER-2023-04-21	2023-05-15 11:28:06	0
☐	0710102013282023	INTERIM-ORDER-2023-10-03	2023-10-06 10:09:41	0
☐	0710102013282023	INTERIM-ORDER-2023-09-22	2023-10-05 08:15:55	0
☐	0710102013282023	INTERIM-ORDER-2023-10-06	2023-10-11 11:46:07	0
☐	0710102013282023	INTERIM-ORDER-2023-05-30	2023-06-08 10:04:12	0
☐	0710102013282023	FINAL-ORDER-2024-01-10	2024-01-10 06:51:22	0

Total Pages: 0 | Total Size: 0 KB

Close

Continue

Confirm uploaded documents

After the request is raised, it can be verified in **My e-Inspection Requests**.

Welcome: pksingh

Petitioner Corner

Respondent Corner

+ SUBMITTED E-INSPECTION REQUESTS

Inspection Request No.	Filing No.	Case Title.	Applied On	Status	Action
INSP/NCLT/2026/100/00028	0710102013282023	CORREO MARKETINGS PVT. LTD. Vs. ELEGANT I T SOLUTIONS PVT LTD	07-08-2026 15:28:50	PENDING	Awaiting Approval

04

APPLICANT ACTION

Payment

Upon approval, pay the prescribed fee through the online payment mode.

₹200 Prescribed Fee

+ SUBMITTED E-INSPECTION REQUESTS					
Inspection Request No.	Filing No.	Case Title.	Applied On	Status	Action
INSP/NCLT/2026/100/00028	0710102013282023	CORREO MARKETINGS PVT. LTD. Vs. ELEGANT IT SOLUTIONS PVT LTD	07-08-2026 15:28:50	APPROVED	Proceed to Payment

Inspection Payment

Inspection ID	28
Payable Amount	Rs. 200.00

☒ Online Payment ☐ Offline Payment (DD)

Secure Online Payment Gateway

Click below to continue payment.

[Proceed To Online Payment](#)

05

APPLICANT ACTION

Document Access

After final confirmation, the inspection documents will be accessible on the eFiling portal through the document link.

+ SUBMITTED E-INSPECTION REQUESTS					
Inspection Request No.	Filing No.	Case Title.	Applied On	Status	Action
INSP/NCLT/2026/100/00028	0710102013282023	CORREO MARKETINGS PVT. LTD. Vs. ELEGANT I T SOLUTIONS PVT LTD	07-08-2026 15:28:50	Inspection Ready	View Inspection

Inspection Documents			
S.No.	Document Name	Status	Action
1	INTERIM-ORDER-2023-03-28	Approved	View Document
2	INTERIM-ORDER-2023-05-09	Approved	View Document
3	INTERIM-ORDER-2023-08-24	Approved	View Document
4	INTERIM-ORDER-2023-07-12	Approved	View Document
5	INTERIM-ORDER-2023-09-13	Rejected	Document Not Available
6	INTERIM-ORDER-2023-02-21	Rejected	Document Not Available
7	CP-IB-_2023-ELEGANT-IT.pdf	Rejected	Document Not Available

05 .

DOCUMENT ACCESS

Opening a Document

← Back



IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.210
IB-100(ND)/2023

IN THE MATTER OF:
M/s. Correo Marketing Pvt Ltd.
Vs.
Elegant IT Solution Pvt Ltd. & Ors.

SECTION
U/s 7 IBC code 2016

CORAM:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant : Mr. Pankaj Jain, Mr. Sarthak Dugar, Mr. Rishabh Jain, Advocate

.... APPLICANT/PETITIONER

.... RESPONDENT

Order delivered on 28.03.2023

48 HOURS

The inspection link will remain valid for
48 hours.